

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/3528/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 26 April, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJG/1944 Dated 24.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.04.2023 along with station leave permission from the morning of 24.04.2023 till the morning of 25.04.2023 has been granted.** The Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/3529/A, dated , 26-04-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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